

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


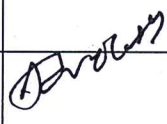

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.10.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 632/9/HDB/2019
NAME OF THE COMPANY	Nagarjuna Fertilizers And Chemicals Ltd
NAME OF THE PETITIONER(S)	BASF India Ltd
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers And Chemicals Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Vijay			
Anil		965276 1415	

Counsel for Respondent(s):

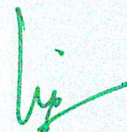
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nishu Bandyopadhyay	Adv	7032416379	

ORDER

Counsel for the Petitioner present. Counsel appeared for Respondent prayed time for filing vakalat and counter. At his request, time is enlarged. Put up the matter on 14.11.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL